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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 135/397-398/NCLT/AHM/2016 (New) CP No. 68/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Manojkumar T. Mevalal & Ors.

V/s.

Venus Lifestyles Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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## **ORDER**

Learned PCS Mr. Kunjal Dalal present for Petitioner. None present for Respondents.

At request of Learned PCS for petitioner.

List the matter on 24.07.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.